

RBI/2005-06/215

Ref.No.DGBA.CDD.13.01.299/H-6113/2005-06

November 22, 2005
Agrahayana 01, 1927 (S)

The Chairman/Managing Director
State Bank of India/Associate Banks/
17 Nationalised Banks/
UTI Bank Ltd., ICICI Bank Ltd.
HDFC Bank Ltd., IDBI Bank Ltd./
Stock Holding Corporation of India Ltd.

Dear Sir

Submission of Annual Information Return relating to issue of Bonds for Rs.5 lakh or more under Section 285 BA of Income Tax Act, 1961

Please refer to our Circulars No. RBI/2005/96 (Ref.No.DGBA.CDD.13.01.299/H-739-768/2005-06) dated August 5, 2005 and No. DGBA-CDD.13.01.299/H-1627 /2005-06 dated September 3, 2005, advising you to file the Annual Information Return to the Income Tax authorities in respect of Saving Bonds issued by you, if the aggregate of the amount received from a person was Rs.5 lakh or more in a year.

2. In this connection, we advise you to confirm that you have filed the Annual Information Returns in respect of **all of your authorised branches** which have accepted the subscription of Rs. 5 lakh or more during the period April 1, 2004 to March 31, 2005.

3. Please treat this as urgent and confirm **immediately**.

Yours faithfully,

(B. B. Sangma)
General Manager